

(b) whether 60 per cent of the capital of this company is from financial institutions; and

(c) what steps Government propose to take to re-open this company?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Nearly 70 per cent of the combined capital of the company (equity and preference) is held by Public Financial Institutions.

(c) The entire matter is under consideration.

Reduction of Posts in P.I.B.

1394 MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Staff Inspection Unit of the Ministry of Finance has recommended in its report to reduce a number of posts in PIB and other media units under his charge, and

(b) if so the reaction of Government thereto.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) Over the last three years or so, the S.I.U. has given a number of reports on the Staff working in various Media Units of the Ministry (including the PIB), as well as the Main Secretariat. Their reports in respect of PIB as also some other reports have since been implemented; while some others are in the process of implementation. There are, however, still some recommendations of the S.I.U. which are under active consideration in consultation with the Staff Inspection Unit/the Ministry of Finance.

Development of Drought Prone Areas

1395 MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of PLANNING be pleased to state:

(a) whether a Task Force of Planning Commission has submitted its report on the development of drought prone areas with due stress on restoration of ecological balance,

(b) whether the concerned State Governments have been consulted in the matter; and

(c) when and where this strategy will be put into to start with?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The report is being sent by the Ministry of Agriculture to the State Governments.

(c) It is proposed that the strategy and the comprehensive scheme suggested by the Task Force should be taken up during the Fifth Plan in the existing areas (54 territorial units comprising 54 selected districts and contiguous areas of another 18 districts) which have been identified as drought prone.

Allotment of Newsprint to a Newspaper from Lucknow

1396 SHRI T. K. SRINIVASAN:
SHRI M. KAMALANATHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that newsprint has been allotted from S.T.C. of Madras and other places for a newspaper in Lucknow;

(b) if so, the name of the newspaper and the quantity shifted from those places;

(c) whether it is also a fact that the stock was meant for local newspapers; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) Associated Journals Limited, Lucknow, has, on behalf of their newspapers, NATIONAL HERALD (Lucknow and Delhi), NAVJEEVAN and QUAMI AWAZ, obtained the following quantities during the past one year:

From STC, Madras	30.00 tonnes
From STC, Bombay	50.00 „
From STC, Calcutta	500.00 „

(c) No, Sir.

(d) Does not arise.

Annual Day Function of C.R.P.

1397. SHRI V. K. SAKHLECHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of occasions, the C.R.P. have celebrated its annual days at Neemuch;

(b) whether officers of various ranks belonging to C.R.P. Force from other part of the country attended this annual functions; and

(c) whether Government contemplate to change the venue of the function?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Thirty-two times.

(b) Yes, Sir. Small representative contingents are expected to participate if operational commitments so permit.

(c) Yes, Sir. This year the Annual Day is proposed to be celebrated at Delhi.

Agreement with U.S.S.R. for Co-production of Film

1398. SHRI M. KAMALANATHAN:
SHRI S. SIVAPRAKASAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Shri M. G. Ramachandran, a cine actor of Tamilnadu, has entered

into any agreement with U.S.S.R. Government for Co-production of any film; and

(b) if so, the details of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) It is understood that Shri M. G. Ramachandran is negotiating an agreement with Sovinfilm of U.S.S.R. for co-production of a film in two languages—Russian and an Indian language.

1399. [Transferred to the 29th August, 1973.]

1400. [Withdrawn.]

खाद्यान्न संबंधी दंगे

1401. श्री राम सहाय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि प्रत्येक राज्य के किन-किन जिलों में जुलाई के महीने में और अगस्त, 1973 के प्रथम तथा दूसरे सप्ताह में खाद्यान्न संबंधी दंगों तथा लूट की कितनी कितनी घटनाएँ हुई और उसके परिणामस्वरूप जान-माल की कितनी हानि हुई?

†[Food Riots]

1401. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state the names of the districts in each of the States where the incidents of food rioting and looting had occurred during the months of July and first and second week of August, 1973 alongwith the number of such incidents and the extent of loss of life and property suffered as a result thereof?

गृह मंत्रालय में उपमंत्री (श्री एफ. एच. मोहसिन) : राज्य सरकारों और संघ राज्य क्षेत्र प्रशासनों से प्राप्त सूचना के अनुसार इस अवधि में मणिपुर व मैसूर राज्यों और अंडमान व निकोबार, चण्डीगढ़, लक्कादीव, मिनीकाय व अमिन-दीवी, पाण्डिचेरी तथा अरुणाचल प्रदेश

†] English translation.